



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/5971/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.S.B. Laskar,
Presiding Officer/Member,
MACT, Nalbari.

Dated Guwahati the ^{1st} October, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/N/432 Date 30.09.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 04.10.2019 till the morning of 09.10.2019, has been granted/rejected.

The Civil Judge & Asstt. Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

5973

Memo NO.HC.VII-24/2003/5972/A, dated 1.10.19

Copy to:

1. The Civil Judge & Asstt. Sessions Judge, Nalbari .
2. ✓ The Systems Analyst, Gauhati High Court.

01/10/19

JT. REGISTRAR (VIGILANCE)